

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 218/2026

IN THE MATTER OF:

National Green Tribunal on its own Motion

...PETITIONER

VERSUS

State of Himachal Pradesh & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES (as per order dated 01.07.2026)

National Green Tribunal on its own Motion

...PETITIONER

VERSUS

1. State of Himachal Pradesh

Through District Magistrate, Solan
Deputy Commissioner Office,
Solan, Himachal Pradesh-173212
Email: dc-sol-hp@nic.in

Respondent No.1

2. District Forest Officer, Solan

Sori, Solan, Sh 16, New Nalagarh,
Nalagarh Ghanoli Road, Bhumian,
Solan, Himachal Pradesh-173218
Email: head-fordivsol-hp@hp.gov.in / dfosol-hp@nic.in

Respondent No.2

3. Himachal Pradesh Pollution Control Board (HPPCB)

Through Member Secretary
Phase-III, New Shimla-171009
Email: mppcb-hp@nic.in

Respondent No.3

4. Municipal Corporation, Solan

Through its Commissioner,
Rajgarh Road, Near Thodo Ground, Tehsil and District Solan,
Himachal Pradesh-173212
Email- mcorp.solan@gmail.com

Respondent No.4

5. Smt. Rajni Singla

W/o Shri Arun Singla S/o Late Sh. Amrit Lal Singla
Village Bayela, P.O. Mashiwar,
Tehsil & District Solan-173212

Respondent No.5

6. Shri Arun Singla

S/o Late Sh. Amrit Lal Singla
Village Bayela, P.O. Mashiwar,
Tehsil & District Solan-173212

Respondent No.6